

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.123**  
CAA-60/(ND)/2020

**IN THE MATTER OF:**

Blackie & Son (Calcutta) (P) Ltd and Nirja Publishers & Printers (P) Ltd      ...**APPLICANT**

**SECTION :**

**Sec : 230-232**

**Order delivered on 10.3.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**  
**MEMBER (JUDICIAL)**  
**SHRI NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC                    : Mr. Ajay Garg Advocate  
For the Respondent/CD                :  
For the Intervener/RD/OL            : Adv. Mr. Shankari Mishra for RD and OL

**ORDER**

The Counsel for the Petitioner Company is present. The Counsel for the RD and OL is present. Counsel for the Income Tax Department is present. At request, matter stands adjourned for making final submissions.

List matter on 16.04.2021.

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**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

-sd-

**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**